

No.A-44011/17/2015-Ad.-II
Government of India
Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi. Dated: 18th May, 2015

To

Mr. Rakesh Singh
C-211 B, Siddhartha Extension,
New Delhi-110014

Subject: Information sought under RTI Act, 2005 - regarding

Sir,

Please refer to your application dated 18.04.2015 seeking information under the Right to Information Act, 2005, reply to your query is as follows:

S. N	Information sought	Reply
1.	Copy of Complaints/RTI filed against officials or about officials of the CAB of the MCA between April, 2010 to March, 2015.	In this regard, it is informed that details of complaints/RTI filed against officials has not been indicated in your application. If you need any such information on the complaints , you are requested to furnish details of complaint etc. through a fresh application which may be addressed to Under Secretary & CPIO, Vigilance, M/o Corporate Affairs, Shastri Bhawan, New Delhi.

2. Appeal, if any, against the above reply may be filed before the First Appellate Authority within 30 days of receipt of this letter. The name and address of the First Appellate Authority is as under:-

Sh. Alok Kumar, Director,
Ministry of Corporate Affairs, 5th floor,
'A' Wing, Shastri Bhawan,
New Delhi -110001.

Yours faithfully


(Rakesh Kumar)

Under Secretary to the Government of India & CPIO
Ph. No. 2338 3507

Copy for information to:

1. Monitoring Cell (RTI), MCA
2. E-Gov. Cell for uploading on MCA website in RTI Corner.